

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH ALLAHABAD.

Dated : This the **11th** day of **March** 2019

Original Application No. 330/00087 of 2019

Hon'ble Ms. Ajanta Dayalan, Member – A
Hon'ble Mr. Rakesh Sagar Jain, Member – J

Dinesh Kumar Dwivedi, Jr. Hindi Translator (Retd), S/o Shri Ram Shanker Dwivedi, R/o 223/12 Shastri Nagar, Kanpur.

. . .Applicant

By Adv : Shri Anil Kumar Singh

V E R S U S

1. Union of India, through the Secretary to Government of India, Ministry of Corporate Affairs Shastri Bhawan, New Delhi.
2. The Secretary, Ministry of Finance, Department of Expenditure, New Delhi.
3. The Regional Director Northern Region Ministry of Corporate Affairs, New Delhi.
4. The Registrar of Companies UP & Uttrakhand Kanpur.

. . .Respondents

By Adv: Shri L.P. Tiwari

O R D E R

By Hon'ble Ms. Ajanta Dayalan, Member – A

Heard Shri Anil Kumar Singh, learned counsel for the applicant and Shri L.P. Tiwari, learned counsel for the respondents.

2. On the last date i.e. 26.02.2019, the respondents were directed to file objection on the delay condonation application, which has not yet been filed.

3. Applicant's counsel states that there is no need for delay condonation as the respondents may be directed to take decision on the representation of the applicant dated 01.11.2018 (Annexure A-5). He also states that the matter has already been decided vide the orders of

this Tribunal, which is annexed in the OA, and upheld by the Hon'ble Supreme Court.

4. Considering the limited prayer of the applicant, we direct the Competent Authority amongst the respondents to decide the representation of the applicant dated 01.11.2018 (Annexure A-5) in the light of the judgment annexed in the OA as well as other law and policy of the respondents department, within a period of two months from the date of receipt of certified copy of this order.

5. Needless to say that the order should not be construed as any expression or opinion on merits or otherwise of the case.

6. Accordingly, the OA is disposed of. No costs.

(Rakesh Sagar Jain)
Member (J)

(Ajanta Dayalan)
Member (A)

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